

Atomic Energy Conference

1612. { Shri Ram Krishan:
Shri Agadi:

Will the Prime Minister be pleased to state:

(a) the nature of decisions taken, resolutions passed and recommendations made at the Second General Conference of the International Atomic Energy Agency held at Vienna during September, 1958;

(b) names of the countries which attended this Conference; and

(c) whether an item on ending of nuclear weapons tests was also discussed?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). Two statements are laid on the Table of the Lok Sabha [See Appendix IV, annexure No. 88].

(c) The Agency's objective is to seek to accelerate and enlarge the contribution of atomic energy to peace health and prosperity throughout the world and to ensure, so far as it is able, that assistance provided by it or at its request or under its supervision or control is not used in such a way as to further any military purpose. In the circumstances, the subject of nuclear weapons tests does not come within the purview of the Agency and was not, in consequence, discussed at its Second General Conference.

Industrial Survey

1613. { Shri Ram Krishan:
Shri N. Keshava:
Shri Rama Krishna
Reddy:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government propose to conduct an Industrial Survey of the Union Territory of Delhi; and

(b) if so, at what stage this scheme is at present?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). Yes, Sir. It is proposed to undertake an industrial survey of the Union Territory of Delhi during 1959-60. Necessary budget provision is being made for this purpose.

हिमाचल प्रदेश का लोक निर्माण विभाग

१६१४. श्री एच. देव: क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि-

(क) हिमाचल प्रदेश में लोक निर्माण विभाग की वर्ष १९५६-५७ और १९५८-५९ में कितनी शाखाएँ हैं; और

(ख) इन कार्यालयों में भ्रमण चलाने कितने कर्मचारी काम कर रहे हैं?

निर्माण, आवास और संभरण मंत्री (श्री ए. व. रेड्डी):

(क) १९५६-५७ १९ कार्यालय
१९५८-५९ २२ कार्यालय

(ख) आवश्यक न्योत्रा एक विवरण में जो सदन पटल पर रख दिया गया है, दिया गया है। [वैशेष्य परिशिष्ट ४, अनुबन्ध संख्या ३६]

Coal Mines Labour Welfare Fund Organisation

1615. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 1096 on the 10th March, 1958 and state:

(a) the number of quarters constructed by the Coal Mines Labour Welfare Fund Organisation for coal mines during 1958 upto the end of November, 1958, out of the 10,920 quarters proposed to be constructed during the same period;

(b) the reasons for the shortfall; and